

OFFICE OF THE DISTRICT AND SESSIONS JUDGE, KAITHAL.

ORDER:

In compliance of order dated 16.03.2021 passed by Hon'ble Supreme Court of India, New Delhi in Writ Petition No. 534/2020 in case titled 'Bajaj Allianz General Insurance Company Private Limited Versus Union of India & others', an e-mail ID mactkaithal@gmail.com has been created for all the Motor Accident Claims Tribunals for the purpose of filing Accident Information Reports (AIRs), Detailed Accident Reports (DARs) and connected/ancillary matters.

Dated 27.07.2021

Natyal
27.7.2021

(Naresh Katyal),
District and Sessions Judge,
Kaithal.

Samal Sps

Endorsement No. 1160-11651

Dated 27.7.2021.

Copy forwarded to the following for information and necessary action:-

1. The Motor Accident Claims Tribunals, Kaithal.
2. The Superintendent of Police, Kaithal.
3. The District Attorney, Kaithal.
4. The Presidents, Bar Associations, Kaithal and Guhla.
5. The Nodal Officers of all the Insurance Companies.
6. System Officer/System Assistants, District Courts, Kaithal to upload the information on the website of District Courts, Kaithal.

Natyal
27.7.2021

(Naresh Katyal),
District and Sessions Judge,
Kaithal.

Samal Sps